## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

CA (CAA) No.423/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

| Name          | of the Company                        | Arohan Financial Service | es Pvt.Ltd.            |                     |
|---------------|---------------------------------------|--------------------------|------------------------|---------------------|
| Under Section |                                       | 230-232                  |                        |                     |
| SI.<br>No.    | · · · · · · · · · · · · · · · · · · · |                          | Appearing on behalf of | Signature with date |

Shahezad Korzi J the Applicant. Shake Asona.

Shreya Asona.

ORDER ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

(Jinan K.R.)

Sd/-

Member (J)

(Vijai Pratap Singh) Member (J)

5d/-